

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6533
ANSWERED ON:07.05.2003
OVERCHARGING FOR CALLS
GANGASANDRA SIDDAPPA BASAVARAJ

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government are aware that several star hotels overcharge for the telephone calls made by the customers in their hotels;
- (b) if so, the action taken by the Government in this regard;
- (c) whether the Government have taken up the matter with Hotel Association of India;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRIMATI S MAHAJAN)

(a) Yes, Sir.

(b)to(e) A meeting was held with the Department of Tourism who expressed their inability in enforcing any control on overcharging for telephone calls by the hotels as they do not have any regulatory powers.